

Closure of Super Bazars in Delhi

496. SHRIGAYA SINGH:

SHRI J. CHITHARANJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government have decided to close down Super Bazars in Delhi;

(b) if so, the details thereof and the reasons therefor;

(c) whether the workers have been paid arrears of their wages and gratuity, P.J. etc;

(d) if so, the details thereof; and

(e) if not, the dues on these accounts and reasons for not paying these dues?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): (a) and (b) The Cooperative Store Ltd. (Super Bazar) registered under Multi-State Cooperative Societies Act 1984, started incurring loss from 1996-1997 which mounted in subsequent years. The accumulated loss has reached the level of Rs. 39.28 crores (unaudited) by the end of 2000-2001. Besides, the Super Bazar has the liability of suppliers dues, employees salary, loans etc. of about Rs. 65 crores. The Store has no resources for meeting these liabilities. The severe financial constraints faced by Super Bazar have very adversely affected the overall functioning of the Store. Its sales turnover have reduced drastically and reached a level of Rs. 37 crores (approx.) per year. Considering the deteriorating stage of Super Bazar, the Central Registrar of Cooperative Societies have been requested to take action for the winding up of the Super Bazar under the provisions of Multi-State Cooperative Societies Act 1984.

(c) to (e) An additional financial assistance of Rs. 750 lakhs have been released to Super Bazar as loan to bridging its financial requirement enable them to meet the wage liabilities of its employees upto August, 2001. The compensation to Super Bazar employees will be paid in case of the winding up of Super Bazar.

Rotting foodgrains in Itarasi godowns

†497. SHRI KRIPAL PARMAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that wheat worth rupees 36 crore has rotten in the godowns of Food Corporation of India in Itarasi which was purchased by

† Original notice of liit; question was received in Hindi.